

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Damodar Valley Corporation, Calcutta, for the year 1987-88.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above [Placed in Library. See No. LT. 8147/89]

Annual Report and Statement regarding Review on the Working of Electronics Service and Training Centre, Nainital for 1987-88

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) pertaining to the execution on the provisions of the Monopolies and Restrictive Trade Practices Act, 1969 for the year ended the 31st December, 1987, under section 62 of the Monopolies and Restrictive Trade Practices Act, 1969. [Placed in Library. See No. LT. 8148/89]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Electronics Service and Training Centre, Nainital, for the year 1987-88 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Electronics Service and Training Centre, Nainital, for the year

1987-88. [Placed in Library. See No. LT. 8149/89]

12.16 1/2 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held today, the 7th August, 1989, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Shipping Agents (Licensing) Bill, 1987:-

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Shipping Agents (Licensing) Bill, 1987, be extended upto the last day of the 152nd Session of the Rajya Sabha".'

12.17 hrs.

PUBLIC ACCOUNTS COMMITTEE

[English]

Hundred and Seventy-fourth, Hundred and Seventy-fifth, Hundred and Seventy-Sixth and Hundred and Seventy-seventh Reports

SHRI R.S. SPARROW (Jullundur): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee

- (1) Hundred and Seventy-Fourth Report on action taken on 107th Report (8th Lok Sabha) on Tea Board.

- (2) Hundred and Seventy-fifth Report on action taken on Working of a Film Circle.
- (3) Hundred and Seventy-Sixth Report on action taken on 50th Report (8th Lok Sabha) on Complete loss of gold articles.
- (4) Hundred and Seventy-Seventh report on action taken on 47th Report (8th Lok Sabha) on avoidable/unnecessary imports.

have been badly affected and bajra, which is the staple crop of this region has withered away for want of water. Other crops have also been adversely affected. Apart from this, the water level in Government as well as in private tube-wells is going down day by day. Beside irrigation problems, this has also led to acute scarcity of drinking water. This has become a cause of concern among the local population. Therefore, the Government is requested to give adequate financial assistance to the Uttar Pradesh Government to meet the drought situation.

[English]

12.17 3/4 hrs.

JOINT COMMITTEE ON OFFICES OF
PROFIT

[English]

Ninth Report

KUMARI KAMLA KUMARI (Palamau):
I beg to present the Ninth Report (Hindi and English versions) of the Joint Committee on Offices of Profit.

- (ii) **Need to immediate action to ensure export handloom products from Tamil Nadu, as huge stocks have piled up there due to flimsy objections by U.S.A.**

SHRI R. JEEVARATHINAM (Arakkonam): Handloom goods worth about Rs. 9 crores have been lying in the stocks in Tamil Nadu for want of clearance from the authorities of the U.S. It is understood that the U.S. authorities have imposed some new restrictions on the handloom goods from India before they are imported into their country.

12.18 hrs.

MATTERS UNDER RULE 377

[Translation]

- (i) **Need to give financial assistance to the Government of Uttar Pradesh to meet drought conditions in Agra Division**

SHRI GANGA RAM (Firozabad): Mr. Speaker Sir, western Uttar Pradesh, particularly Agra Division, is facing severe drought situation due to failure of monsoon whereas floods have occurred in several other parts of the country. In Agra division, Kharif crops

All these years, the handloom goods worth hundreds of crores of rupees have been exported to that country. But unfortunately, the U.S. authorities have suddenly started raising some flimsy minor objections regarding the specifications of handloom goods. Non-lifting of the handloom goods from the stocks creates a lot of problems. Lakhs of people particularly the weaker sections of the society depending mainly on this small scale industry are already affected and if this condition continues any longer, there will be unemployment among the wavers and others depending on this small scale industry. Moreover, Government will also be losing foreign exchange due to non-export of these goods. Because of the all-round sickness in the textile industry, the problems now faced in the handloom indus-